

- (xii) An inter-disciplinary Standing Committee on Cyber Security as indicated in the Statement on Developmental and Regulatory Policies issued along with the Sixth Bi-monthly Monetary Policy Statement, 2016-17 announced on February 8, 2017 has been constituted by RBI. The Committee would, inter alia, review the threats inherent in the existing/emerging technology and suggest appropriate policy interventions to strengthen cyber security and resilience.

Subsidy to mini mills of pulses

1216. DR. R. LAKSHMANAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether it is a fact that Government has discontinued the scheme of providing subsidy to Mini Mills of Pulses since April 1, 2015, if so, the reasons therefor;
- (b) whether Government has received representations from various State Governments, including Government of Tamil Nadu to continue the scheme, if so, the details thereof; and
- (c) the Government's decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) Yes, Sir. Ministry of Food Processing Industries (MoFPI) had launched a Centrally Sponsored Scheme—National Mission on Food Processing (CSS-NMFP) implemented through States/UTs in 12th Plan (w.e.f. 01.04.2012). The Mission was implemented in the ratio of 75:25 by Government of India and States; North Eastern States @ 90:10 and 100% grant for UTs. The grant in aid to Mini Mills of Pulses was also one of the activities considered for financial assistance by the States/UTs under the CSS-NMFP.

In the Union Budget (2015-16), Government of India (GOI) had delinked CSS-NMFP from Central Government support. The decision of de-linking of CSS-NMFP was conveyed to State Governments accordingly to decide to continue (or not) NMFP scheme w.e.f. 01.04.2015 and onwards, out of their increased resources resulting from the recommendations of the 14th Finance Commission.

In view of de-linking of NMFP, this Ministry has requested all the State Governments to ensure the release of funds to all the ongoing projects approved by State Level Empowered Committee (SLEC) including that of the committed liabilities from the States own resources.

- (b) and (c) The State/UT Governments including Tamil Nadu State have been sending representations for release of central funds (i.e. Government of India share)

for meeting the pending committed liabilities of the projects approved by them under CSS-NMFP before de-linking and also for continuation of the scheme.

The matter was considered by the Government of India and it was decided and reiterated that the CSS-NMFP had been de-linked from Central Government as a consequence of higher devolution of funds to States and the State Govt. need to implement the CSS-NMFP scheme from the States' own increased resources.

Investments in food processing units after demonetisation

1217. SHRI KAPIL SIBAL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether it is a fact that there was huge investment in cash in the food processing units after demonetisation, if so, the details thereof;

(b) whether Government is monitoring such investments in food processing units, if so, State/UT-wise details thereof, if not, the reasons therefor; and

(c) if so, whether Government has any mechanism or plans to unearth black money invested in these units, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) The Ministry of Food Processing Industries does not maintain such information.

(b) and (c) Do not arise.

Assistance to FPIS in Jharkhand and Gujarat

1218. SHRI PARIMAL NATHWANI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government has provided assistance to the Food Processing Industries (FPIS) in Jharkhand and Gujarat during the last three years and the current year;

(b) if so, the details thereof, industry and location-wise;

(c) whether Government has set any time-frame with regard to receipt of proposal and release of assistance, if so, the details thereof; and

(d) the steps taken by Government to reduce the time involved in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) to (d) Yes, Sir. The Scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries was implemented during 11th Plan. This scheme was subsequently subsumed in the